

>

Title: The Minister of Health and Family Welfare laid a statement regarding the Resident Doctors' strike at All India Institute of Medical Sciences (AIIMS), New Delhi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): Mr. Speaker, Sir, the resident doctors of All India Institute of Medical Sciences (AIIMS), New Delhi are on strike ...(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, this is not correct....(*Interruptions*)

श्री राजनाथन बुधौलिया (हमीरपुर, उ०प्र०) : अध्यक्ष महोदय, मुझे बोलने का मौका दिया जाए...(व्यवधान)

अध्यक्ष महोदय : आपको मौका नहीं मिलेगा।

श्री राजनाथन बुधौलिया : आप पीछे बैठने वालों को नहीं देखते हैं...(व्यवधान)

MR. SPEAKER : Kindly wait.

...(*Interruptions*)

MR. SPEAKER : You can take action against me. Hon. Minister to make his statement now.

...(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA : Sir, he is misusing the House to make a wrong statement. ...(*Interruptions*)

MR. SPEAKER : How can you say it?

...(*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : सर, सदन का मिस्यूज करके यहां सुओ-मोटो स्टेटमेंट दी जा रही है।...(व्यवधान)

MR. SPEAKER : Let him complete the statement. I have allowed him to make the statement on an important matter.

...(*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : \*

MR. SPEAKER : It is not to be recorded.

(*Interruptions*) \*

MR. SPEAKER : If you will not allow him to make the statement, he will lay the statement on the Table of the House.

DR. ANBUMANI RAMADOSS : Sir, he is a senior Member. I request him to allow me. ...(*Interruptions*)

DR. ANBUMANI RAMADOSS : Sir, I lay the statement on the Table of the House.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS) : \*\* Sir, the resident doctors of All India Institute of Medical Sciences (AIIMS), New Delhi are on strike on the issue of delay in award of degree to the successful students by the Institute. As per the procedure followed, every year a Convocation of AIIMS is required to be held some time in the month of February when the degrees are awarded to the successful students who must appear in person at the Convocation to receive the degree unless he is permitted to take the degree *in absentia*. The degrees shall bear signature of President, Director, Dean and the Registrar of AIIMS. The Director, AIIMS, however, Sir, has not organized the Convocation for the last two years. As a special case considering the requirement of original degrees for students appearing in USMLE, USA etc. 54 MBBS degrees of 2005 were signed by all concerned to be awarded to the students. Similarly for the year 2006 also 49 MBBS degrees were forwarded by the Director, AIIMS only on 20<sup>th</sup> August, 2007 for my signature as President, AIIMS. These degrees were signed amongst others by one Dr. Sandeep Aggarwal as Registrar of the Institute.

\* Not recorded

\*\* The speech was laid on the Table and also placed in Library, See No. LT 6860/2007

As per the AIIMS Regulations, the appointing authority for Registrar is the Governing Body. Shri V.P. Gupta was appointed by the competent authority as Registrar in 2002 and he has been functioning since then as Registrar, AIIMS. His continuance in the post of Registrar was also considered by the Governing Body in its meeting held in January, 2007 and again in May, 2007 and the Governing Body decided that he should continue to function as Registrar. The degrees forwarded by the Institute were, however, signed by one Dr. Sandeep Aggarwal who is not Registrar, AIIMS appointed by the Governing Body. I have returned the degrees to the Director, AIIMS for rectifying the mistake at the earliest so that the degrees to the students who require such degree urgently can be issued immediately.

You will appreciate, Sir, any degree signed by an unauthorized person will render the degree illegal and invalid. It is unfortunate that the resident doctors resorted to strike without appreciating my concern for their future. I have instructed the Director, AIIMS to take necessary steps to ensure the strike is called off and the patient care services in the Institute are restored immediately.

My utmost sympathy is with the students who are waiting the award of degrees for more than two years which is primarily due to delay in holding convocation. I have asked the Director, AIIMS to convene the convocation within a period of one month so that pending degrees could be awarded to the students without any further delay.

MR. SPEAKER : The House stands adjourned to meet again at 2 p.m.

**13.06 hrs.**

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*[\[MSOffice23\]](#)

**14.03 hrs.**

*The Lok Sabha re-assembled after Lunch  
at three minutes past Fourteen of the Clock.*

*(Shri Varkala Radhakrishnan in the Chair)*

**14.04 hrs.**

-